

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.215 of 2014

Dated : 04th February, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**Vaayu (India) Power Corporation Pvt. Ltd. ...Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant : Mr. M. G. Ramachandran along with Mr.Kumar
Mihir

Counsel for the Respondent(s) : Mr. S. B. Upadhyay, Sr. Adv. Along with
Ms. Mandakini Ghosh, for R.Nos.2-7

Mr. K. V. Mohan, Adv. For Commission

ORDER

Mr. S.B. Upadhyay, Senior learned counsel appearing for respondent Nos. 2-7/DISCOMs and Mr. K.V.Mohan learned counsel for the State Commission has been heard at length and their arguments are complete. Mr. M.G.Ramachandran, learned counsel has been heard in rejoinder submissions on behalf of the appellant and he has completed his arguments.

Judgment reserved.

**(I. J. Kapoor)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

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